

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 118/ND/2016
RT CP No. 206/Chd/Hry/2017**

Mr. Chander Prakash Kathuria

...Petitioner

Versus.

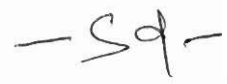
M/s. Ultra Tech Township Developers Pvt. Ltd. & Ors. ...Respondents

Present:- Mr. Mayur Kanwar, Advocate for Mr. Manish Jain, Advocate
for petitioner.
None for respondents.

This matter was received by transfer from the National
Company Law Tribunal, New Delhi as the same falls within the territorial
jurisdiction of this Tribunal.

Learned counsel for the petitioner submits that the respondents
are yet to make compliance of the Memorandum of Understanding reached
on 10.3.2017 between the parties.

List the matter on 22.09.2017. The Registry will send the notice
of hearing to Mr. Sharad Tyagi, Advocate who had been appearing before
the NCLT, New Delhi for the respondents by Speed Post.


(Justice R.P. Nagrath)
Member (Judicial)

✓ August 28, 2017
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